

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd. and Gel
Buildreal Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 02.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Petitioner
For the IT

Mr. Ashutosh Gupta & Mr. Gaurav Rana, Advs.
Mr. Kunal Sharma & Ms. Zehra Khan, Advs.

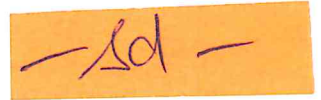
ORDER

Surrejoinder be filed by RD counsel within one week.

List on 16.10.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

02.09.2020
Ritu Sharma